

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

(IB)-208/(ND)/2017

IN THE MATTER OF:

M/S. Lease Plan India (P) Ltd.

.....PETITIONER

Vs.

M/s. ACPL HR Services (P) Ltd

.... RESPONDENT

SECTION :

Under Section 9 of IBC, 2016

Order delivered on 25.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner /Op.Creditor
For the Respondent


: Mr. Somesh Chandra Jha, Advocate-
: -

ORDER

Learned Counsel for the petitioner is present and heard. None appears for the respondent despite notice.

Order is reserved.

25.8.2017
Surjit


(R. VARADHARAJAN)
MEMBER (JUDICIAL)